GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 754 TO BE ANSWERED ON 17.12.2018

IMPLEMENTATION OF MGNREGA IN STATES

754. SHRI DEREK O'BRIEN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government has awarded the States with the total number of demanded hours of labour under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), if so, the details thereof;
- (b) if not, the method by which Government has cut short the demanded hours of labour under MGNREGA for States in the last three years;
- (c) whether Government has been dispersing the wage payment to MGNREGA workers on a timely basis, if so, the total amount spent in the last three years; and
- (d) the total amount paid by Government to States during the last three years as compensation due to delays?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a)&(b): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. Details of persondays generated under Mahatma Gandhi NREGS during the last three years is given below:

Financial Year	Agreed to Labour Budget (In persondays) (In crore)	Persondays generated (In crore)
2017-18	231.31	234.17
2016-17	220.93	235.65
2015-16	239.11	235.15

(c): The Ministry along with the States/UTs has been making concerted efforts for improving the timely payment of wages. For ensuring timely payment of wages, the Central Government has started National Electronic Fund Management System (NeFMS) in 24 States and 1 UT. The system is likely to reduce unnecessary parking of funds in the states and promote greater transparency in fund management. Expenditure on wages reported by State Governments in Management Information System (MIS) during the last three years are given below:

Expenditure on wage (Rs. in crore)			
FY 2015-16	FY 2016-17	FY 2017-18	
30,890.96	40,750.72	43,130.43	

(d): As per the provisions under Para 29 of Schedule-II of the MGNREGA, the compensation for delay in payment of wages is paid to the workers by State Governments. A sum of Rs. 59.90 crore has been paid by the State Governments as compensation for delay in payment of wages during last three years.
